# **RAJYA SABHA**

Thursday, 25th July, 2019/3 Shravana, 1941 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

#### OATH OR AFFIRMATION

#### Members Sworn

Shri N. Chandrasegharan (Tamil Nadu)

Shri Muhammathjohn (Tamil Nadu)

Shri M. Shanmugam (Tamil Nadu)

Shri Vaiko (Tamil Nadu)

Shri P. Wilson (Tamil Nadu)

### PAPERS LAID ON THE TABLE

## Notifications of the Ministry of Law and Justice

THE MINISTER OF LAW AND JUSTICE; THE MINISTER OF COMMUNICATIONS; AND THE MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): Sir, I lay on the Table —

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Law and Justice (Department of Legal Affairs), issued under sub-rule (1) of Rule 4 of the Notaries Rules, 1956:—
  - (1) S.O. 1622 (E), dated the 22nd April, 2019, designating Shri Praveen Srivastava, Deputy Legal Adviser and Shri Mohd. Muqeem, Deputy Legal Adviser in the Department of Legal Affairs, Ministry of Law and Justice as competent authority, for the purposes of the Notaries Rules, 1956, in relation to notaries to be appointed by Central Government, for a period upto 15th day of June, 2019.
  - (2) S.O. 2444 (E), dated the 9th July, 2019, designating Shri Jay PrakashU., Under Secretary in the Department of Legal Affairs, Ministry of